

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):** (a) The India (UNDP) Country Programme (1-4-79-31-3-83) does not contain any project in the Health sector.

(b) Does not arise.

**Trains cancelled in Shoranur-Calicut Division of Southern Railway**

**2304. SHRI G. M. BANATWALLA:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains cancelled during the past three months in the Shoranur-Calicut division (Southern Railway);

(b) the reasons for such cancellations;

(c) the duration for which they are cancelled; and

(d) in view of the hardship to passengers because of paucity of adequate number of trains in the division and the consequent resentment among the passengers, the steps taken for early restoration of the trains and for avoiding such cancellations in future?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) and (b). Three passenger trains were cancelled on Shoranur-Calicut section on account of shortage of steam coal.

(c) 511 Coimbatore-Cannanore and 62 Cannanore-Coimbatore passengers were cancelled between Shoranur and Cannanore from 14-1-81 and 15-1-81 respectively. 513 Coimbatore-Calicut passenger was cancelled fully from 25-1-81.

(d) All these trains have since been restored from 2-3-81.

**Artisan Staff**

**2305. SHRI SURAJ BHAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the artisan staff working on open line carriage and wagon department are treated at par with artisan staff working in workshops and loco sheds, as regards to their promotional prospects;

(b) whether it is also a fact that the class II officers and above promoted from open line carriage and wagon department are also treated at par with officers promoted from workshops and loco sheds in respect to their promotional prospects;

(c) if so, the reasons for not treating the supervisors working in open line carriage and wagon department at par with supervisors working in workshops and loco sheds, in respect to their promotional prospects; and

(d) what remedial measure are proposed to be taken by Government in future to remove these disparities?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) to (b). Information is being collected and will be laid on the Table of the Sabha.

**Training of Trains Examiners**

**2306. SHRI SURAJ BHAN:** Will the Minister of RAILWAYS be pleased to state:

(a) what is the minimum training fixed for each type of source of recruitment in the category of train examiners;

(b) what are other conditions for recruitment for each source of recruitment;

(c) whether the training referred to in part (a) above is considered essential for regularisation of a train examiner; and

(d) if not, under what circumstances?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) 40 per cent of the vacancies are filled by direct recruitment from among Diploma holders through the Railway Service Commission and 20 per cent by selection as intermediate apprentice train examiners from among skilled artisans with 3 years service who are matriculates and not more than 45 years of age. They are given training for a period of two years.

(c) Yes.

(d) Does not arise.

#### Junior Scale Officers in Mechanical Department

2307. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Junior Scale Officers in Mechanical Department of Indian Railways, Railway-wise, and stream-wise viz. carriage and wagon, workshop, loco and diesel;

(b) how many posts are filled by class II officers, Railway-wise;

(c) the number of Class II officers belonging to workshop, loco and diesel wing working against the posts of Carriage and Wagon Wing and vice-versa, Railway-wise;

(d) the points/depots/divisions of Indian Railway, where the post of junior scale officer of carriage wagon wing is sanctioned at present; and

(e) how many of carriage and wagon of class II posts are manned by carriage and wagon wing persons, Railway-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) to (e). Information is being collected and will be laid on the Table of the House.

#### Identification of Backward Areas for Railway Lines

2308. SHRI N. SOUNDARAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have identified any backward areas for construction of railway lines, where adequate traffic potential exists; and

(b) if so, the areas so identified and what is the programme of construction?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) and (b) No. However, the names of places where Railway lines have been constructed or are in progress in the backward areas have been given in reply to Lok Sabha Unstarred Question No. 1329 asked by Shri Amar Roy Pradhan on 20th March, 1980.

#### Decasualising Casual Labourers

2309. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been decided to decasualise the existing Casual Labourers by absorbing them permanently into the railways.

(b) if so, whether any plan has been drawn up for this purpose by each of the zonal railways; and

(c) if so, the details thereof, along with the number of casual labourers at present with each one of the Railways and the likely date by which the decasualisation would be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN